

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 1475 of 2019**

**IN THE MATTER OF:**

**Subhlaxmi Compusis Pvt. Ltd.**

**...Appellant**

**Versus**

**IDFC First Bank Ltd. & Ors.**

**...Respondents**

**Present:**

**For Appellant :**           **Mr. Krishnendu Datta, Mr. Ashok Kumar Jain and  
Mr. Rahul Gupta, Advocates**

**For Respondents :**       **Mr. Abhijit Sinha, Ms. Aarushi Tiku and Mr. Karan  
Luthra, Advocates for 4<sup>th</sup> Respondent**

**ORDER**

**18.02.2020**       List this Appeal along with '*Company Appeal (AT) (Insolvency)*  
*No. 33 of 2020* before the appropriate Bench on **12<sup>th</sup> March, 2020** subject to the  
approval of the Hon'ble Chairperson.

[ Justice Bansi Lal Bhat ]  
Member (Judicial)

[ V.P. Singh ]  
Member (Technical)

[ Shreesha Merla ]  
Member (Technical)

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